

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/10/2017
NAME OF THE PETITIONER(S) : UMA BALASUBRAMANIAM
NAME OF THE RESPONDENT(S) : SWAMY PUBLISHERS PVT LTD +5
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rajasekhar UK 95001 53344.	Counsel for the first Respondents (1 to 6.)	Rajanthan.
2.	PRABHAKARAN. G for M/s. S. RAMASUBRAMANIAM A. J. S. S. S. S.	Counsel for the Petitioner	G. Prabha

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions. Time extended at request. Put up on 16.10.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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